

been taken to reduce overall pendency of cases in High courts. A Committee of 3 Chief Justices of High Courts has been constituted by the Government in January, 1989 to study the problem of arrears in courts and to suggest remedial measures.

### **Exploitation of Chrome Ore**

8434. SHRIGOPI NATH GAJAPATHI:  
Will the Minister of STEEL AND MINES be pleased to state:

(a) whether chrome ore has been considered as a strategic mineral in the public sector; and

(b) if so, the policy of Government with regard to the exploitation of this mineral?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.

(b) Does not arise.

### **Setting up of Hotels/Motels in Orissa**

8435. SHRI GOPI NATH GAJAPATHI:  
SHRI ANADI CHARAN DAS:

Will the Minister of TOURISM be pleased to state:

(a) the number of hotels/motels set up in Orissa during the last three years, division-wise;

(b) whether Government have any plan to set up more hotels/motels in the State during 1990-91;

(c) whether Government would provide financial assistance to the State Government to set up more hotels/motes beside the National Highways particularly on National Highway No. 5 between Bhubaneswar and

Berhampur, Jaipur town, Binja-Khetna, a tourist spot and on Puri-Konark marine drive road during the current year.

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) As per information received from the Government of Orissa, the number of hotels set up in the State during the last three years is furnished below:-

<i>Year</i>	<i>No. of Hotels</i>
1987-	7
1988	36
1989	18

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(b), (c), (d) and (e). Government does not construct hotels nor provide any financial assistance for setting up hotels/motels.

The development of Tourism is primarily the responsibility of the State Governments. However, the Ministry of Tourism in association with the Ministry of Surface Transport have a scheme for the development of Passenger-Oriented Wayside Amenities on National Highways. The Ministry of Surface Transport and Deptt. of Tourism have already sanctioned Rs. 20.28 lakhs and Rs. 7.27 lakhs for the construction of wayside amenities on National Highway No. 5 at Rameshwar.

The State Government does not have any proposal to set up hotel in Jaipur. However, the Orissa Development Corporation has set up 16 rooms accommodation at